## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 215/2017 in O.A. No. 1578/2015

New Delhi, this the 28th day of March, 2018

## HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

Deepika Roy D/o Late Shri Ashim Bikash Roy R/o 26/85, Vishwash Nagar, Dr. Ambedkar Gali No.10, Shahdara, Delhi-32.

.. Petitioner

(By Advocate: None)

Versus

- 1. Shri M.M. Kutty,
  Chief Secretary,
  Govt. of NCT of Delhi,
  Delhi Secretariat,
  Delhi-110002.
- Shri Harendera Singh,
   Director,
   Office of the Director,
   Department of Post,
   GPO, New Delhi-110001.

.. Respondents

(By Advocate: Shri J.P. Tiwari)

## ORDER (ORAL)

## By Mr. V. Ajay Kumar, Member (J)

None for the petitioner.

2. Learned counsel for the respondents submits that they have fully complied with the orders passed by this Tribunal and, accordingly, prays for dismissal of the CP.

3. The O.A. No. 1578/2015 of the applicant was disposed of by this Tribunal on 04.05.2016 as under:

"25. In view of the above position, afore issues have been considered and decided in favour of the applicant. I understand the anxiety of the respondent department that pension should not go or the retiral dues should not go into the wrong hands, and, therefore, they have directed the applicant to obtain succession certificate. No pension has, however, been released to any of the parties. It is erring on the side of the abundant caution. The respondent department may release 50% family pension, gratuity, provident fund and other retiral benefits in favour of the applicant and 50% to the other party. No costs."

- 4. The respondents have complied with the aforesaid orders by making payments to the applicant as well as to one Smt. Sujata Roy, details of which are given in Annexure R-1 dated 09.11.2017. Though the compliance affidavit was filed on 15.01.2018, the applicant has not chosen to file any objections so far.
- 5. In the circumstances and in view of substantial compliance of the orders of this Tribunal by the respondents, the CP is closed and notices are discharged.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar) Member (J)

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